NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2018 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER : TCP/386/ (IB)/2017

NAME OF THE PETITIONER(S) : GURMINDER SINGH

NAME OF THE RESPONDENT(S) : VCAN ACTIVE CARBON PVT LTD

UNDER SECTION : 433 (e)(f)

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

1. A.m. I LANGO COUNSER FOR

Courses for

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ORDER

Counsel for petitioner present. No representation on behalf of the respondents. Counsel for petitioner submitted that the settlement talks are in progress and prayed for time. Time is enlarged at request. Put up on 09.03.2018.

(S VIJAYARAGHAVAN) Member(Technical)

(CH. MOHD SHARIEF TARIQ)

Member(Judicial)

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